

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.12.2021 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 835 of 2021 & I.A. No. 2239 of 2021	Siddhartha Shankar Dey Vs. Emerald Tourist Home Pvt. Ltd.	Mani Bhushan Sinha	

### For Directions

2.	Comp. App. (AT) (Ins) No. 275 of 2020	Divyesh Nanjibhai Rangani Vs. Jai Corp Ltd. & Ors.	Rakesh Kumar	Bharat Sood-R1
3.	Comp. App. (AT) No. 27 of 2021	Fine Handling and Automation Pvt. Ltd. Vs. Eepos Fine Rail Systems India Pvt. Ltd. & Ors.	Swetab Kumar	Anandh K.-R2 & R4 Nilesh Jayant Karandikar-R3
4.	Comp. App. (AT) No. 79 of 2021 & I.A. No.1381 of 2021	Prakash Singh Negi Vs. Vishal Sharma & Ors.	Mayank Wadhwa	Vishal Sharma Aditya Dewan Satendra K Rai Saikat Sarkar-R1

### For Admission (Fresh Cases)

5.	Comp. App. (AT) No. 161 of 2021 <b>(With Defects)</b>	The Registrar of Companies Vs. Protrans Supply Chain Management Pvt. Ltd.	Mangesh Jadhav	
6.	Comp. App. (AT) No. 162 of 2021	Gautam Thapar & Anr. Vs. Union of India, Ministry of Corporate & Anr.	Sanjukta Roy	
7.	Comp. App. (AT) No. 163 of 2021	Euris Consult Pvt. Ltd. Vs. Registrar of Companies & Ors.	A.K. Pathak	

### For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 748 of 2021	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia	Abhishek Anand Samridhd Bindal-R1 Abhishek Sharma-R2
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9.	Comp. App. (AT) (Ins) No. 879 of 2021	Pankaj Khandelwal Vs. A Gangwal Real Estate L.L.P. & Anr.	Ankita Chaudhury	Prakul Khurana
10.	Comp. App. (AT) No. 103 of 2021	Shridhar Vasudeo Bedekar & Ors. Vs. V P Bedekar & Sons Pvt. Ltd. & Ors.	Anubhav Goel	Anubhav Goel Avinash R Khanolkarm Sarrah Khambati Sameer Pandit
11.	Comp. App. (AT) No. 116 of 2021	Dashmesh Impex Pvt. Ltd. & Anr. Vs. Registrar of Companies, NCT of Delhi & Haryana	Awnish Kumar	Lata Sisodiya-R1

**For Hearing**

12.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3
13.	Comp. App. (AT) (Ins) No. 342 of 2021	Assistant Commissioner, Central Goods and Service Tax. Vs. VHCL Industries Ltd. & Anr.	Maithili D.Mehta	Kiran Shah-CA Siddharth Tandon- R1 & R2
14.	Comp. App. (AT) (Ins) No. 573 of 2021	Kashi Viswanathan Sivaraman Resolution Professional Kindle Developers Pvt. Ltd. Vs. Anurag Sachdeva	Prateek Khushwaha	Shyam Goel Mahtashim Kiriyia
15.	Comp. App. (AT) No. 87 of 2020 & I.A. No. 1446 of 2021	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors.  <b>With</b>	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.
16.	Comp. App. (AT) No. 204 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi
17.	Comp. App. (AT) No. 94 of 2021	Mustansir Changi Vs. The Hussani Lakada Bazar Pvt. Ltd. & Ors.	Ananyaa Mazumdar	Hetal patel-R1 to R6 Avinash Mathews Karan Mathur-R1

**After rising of Court - II**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Directions**

18.	Comp App (AT) (CH) (Ins) No. 96 of 2021	GE Capital Global Energy Investments B.V. (Earlier Known as Guayama P.R. Holidays B.V.) Vs. SEW & Prasad Joint Venture & Anr.	Tine Abraham Dwarakesh Prabhakaran	Avinash Krishnan Ravi Nitin Pavluri
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>19.</b>	Comp. App. (AT) (Ins) No. 880 of 2021	Indiabulls Housing Finance Ltd. Vs. Kalpataru Properties Pvt. Ltd. & Ors.	Aman Gandhi	Mustaf Mahesh Agarwal C. Rashmikan Kamaldeep Dayal Sunil Mittal-R1 Sumant Batra Santosh K. Ray-R2
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**By order of Hon'ble Chairperson**

**-sd/-  
Registrar**